

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 55 of 2014 &  
I.A. No. 99 of 2014**

**Dated : 15<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Talwandi Saho Power Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors.  
... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sujit Ghosh  
Mr. Vivek Sharma**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for PSPCL  
Ms. Shikha Ohri for PSERC**

**ORDER**

We have heard the learned counsel for the parties with regard to some aspects. The learned counsel for the Appellant seeks some time to get instructions from the client.

Post the matter for further hearing on **25.07.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**